ऊर्जा मंत्राल: में राद्य मंत्री (श्रो विकास सहाजन): (क) वर्ष 1979-81 के दौरान नगरपालिका लाइसेंस क्षेत्र के प्रधीन तेल निकालने की मशीनों के लिए 2-2 किलोवाट के 218 मौद्योगिक विद्युज कर्नेदशज स्वीकृत किए गए हैं।

(ख) और (ग) वर्तमान नियमों के अग्तर्गगत वास्तविक प्रयोजन के लिए जैसे तेल निकालने की मशीन (कोल्ह) को राति के दौरान ग्रौद्योगिक विद्युत के इस्तेमाल पर कोई प्रतिबन्ध नहीं है। तथापि सामान्यतः तेल निकालने की लगभग सभी मशीनों (कोल्ह) के विद्युत कनेक्शन का काफी अधिक सम्बद्ध भार आदि के साथ प्लास्टिक उद्योज सहित अन्य उद्योगों को जलाने के लिए दुरुपयोग करते हुए पाया गया है। यदि किसी उपभोक्ता को जिस प्रयोजन के लिए कनेक्शन स्वीकृत किया गया है उसके ग्रलावा किसी श्रन्य प्रयोजन के लिए कनेशन का दुरुपयोग करते हए पाया जाना है तो उसे अधिकतम टैरिफ की दर 50 पैसे प्रति युनिट ग्रीर/या ग्रधिक भार पर 25 प्रतिशत श्रधिक भार दण्ड के रूप में देने पडते हैं तथा डेसू कः किसी पूर्वाग्रह बगैर दिल्ली विद्युत नियवण ग्रादेश, 1959 के प्रावधानों के ग्रधीन सप्लाई को काट देने का अधिकार है।

USSR's Technological Assistance and Expertise to boost Coal

2440. SHRI ARJUN SETHI: Will the Minster of ENERGY be pleased to state:

- (a) whether it is a fact that the substantial USSR technological assistance and expertise has been extended to boost India's coal to strengthen its key economic sectors; and
- (b) if so, the details regarding the directions laid down in the protocol, and if any, between India and the USSR in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI GAR-GI SHANKAR MISHRA): (a) Yes, Sir, to the same of the same o

(b) As per the Indo-Soviet Protocol signed on 10.12.1980 Soviet Union have extended a rouble credit of 520 million for development of identified coal projects and for projects in other sectors of India.

The credit for coal sector is primarily meant to be utilised for importing mining equipment of Soviet origin not indigenously available and for geological exploration

Disturbance in Reception of Poona T.V. Station

2441. SHRI V. N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the reception on T.V. Station, Poona frequently disturbed and pictures from Karachi Station are received; and
- (b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SALVE): (a) Interference is occasionally observed during pre-monsoon season

(b) A microwave link between Bombay and Poona is being provided to enable transmission of interference? free T.V. programmes from Poona.

Relay programmes between Madras and Bombay

2442. SHRI S. M. KRISHNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is aware of the fact that the relay programme that is being dones now alternatively between Madras and Bombay is not at all satisfactory: